

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) No written memorandum has been received by Controller-General of Defence Accounts from the staff of Controller of Defence Accounts (Pensions), Allahabad, at present posted in the office of the Joint Controller of Defence Accounts (Funds), Meerut. However, some representatives of the Meerut Branch of the All India Defence Accounts Association met the Controller-General of Defence Accounts in March, 1973 and represented that as the clerks, who had been transferred from Allahabad to Meerut, had since served for more than a year at the latter station, they may be transferred back to Allahabad. Besides, Controller-General of Defence Accounts also received a copy of a letter addressed by Meerut Branch of the All India Defence Accounts Association to their Headquarters Association, enclosing an unsigned printed copy of an appeal purported to have emanated from the staff at Meerut requesting that the clerks may be transferred back to C.D.A. (Pensions), Allahabad in case the establishment was proposed to be re-organised with a view to posting the staff to, or near to, their home towns.

(b) The representatives of the Association, who met the C.G.D.A., were informed that the cases of clerks serving at Meerut and desirous of posting back to Allahabad will be examined, along with those of others, on merits and that the individuals concerned should apply for a transfer through proper channel, in the normal course.

(c) No large scale vacancies of clerks are at present available in the office of the Controller of Defence Accounts (Pensions), Allahabad. To the extent possible, vacancies arising from time to time due to normal wastage are, as usual, filled by repatriation of staff serving at other places and desirous of being transferred to Allahabad.

Arrangements for Reception and send-off of important Dignitaries at Palam Airport

10041. SHRI S. C. SAMANTA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Airport authorities do not take notice of important dignitaries who visit Palam in connection with receptions or send-offs of important persons;

(b) if so, what are the reasons due to which Chowkidar at the V.I.P. lounge at Palam did not open the lounge when the distinguished people including Ambassadors visited Palam to receive the External affairs Minister on his return from Burma; and

(c) the steps being taken to see that such things are not repeated in future?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) No, Sir.

(b) There was a regrettable but unintentional error on the part of the Authority on the 9th April, 1973 when the Minister of External Affairs returned from Burma. This was due to some misunderstanding regarding the time of arrival.

(c) The International Airports Authority are maintaining close liaison with the Ministry of External Affairs.

Import of Stainless Steel

10042. SHRI G. Y. KRISHNAN: Will the Minister of COMMERCE be pleased to state the quantity of stainless steel imported and the total allotment made to each State during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A.C. GEORGE): A statement showing import of certain items of stainless steel (which are separately classified in the Revised Indian Trade Classification) during the years 1970-71, and 1971-72 and 1972-73 (upto September 1972) is laid on the Table of the House. [Placed in Library, See No L.T-5073/73] Import figures beyond September, 1972 are not yet available. Information relating to import of other items of stainless steel is not separately available as the same are clubbed with the items of iron and steel.

2. Another statement indicating state-wise allotment of stainless steel sheets (22 SWG and 24 BG) imported in bulk by the Minerals and Metals Trading Corporation during the years 1970-71, 1971-72 and 1972-73 is laid on the Table of the House. [Placed in Library. See No. I.T-5053/73]. Information relating to state-wise allocation of other items of stainless steel is not maintained.

बेतन तथा भत्ते क रूप में 1,500 रुपये प्रति मास ले अधिक कमाने वाले सैनिक अधिकारी

10043. श्री मूलचन्द्र डागा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) ऐसे सैनिक अधिकारियों की संख्या कितनी है जो भत्ते सहित 1,500 रुपये से अधिक मासिक बेतन पा रहे हैं तथा उनमें से ऐसे अधिकारी कितने हैं जो 2,000 रुपये से अधिक राशि पा रहे हैं ; और

(ख) 1,500 रुपये बेतन पाने वाले व्यक्तियों को क्या क्या प्रतिरिक्त सुविधायें दी गई हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री को.प्रार. गजेश): (क) जिन स्थलसेना अधिकारियों का मासिक बेतन भत्तों को मिलाकर 1500/- रुपये से अधिक बनना है उनकी संख्या 5,274 है, जिन